

THE HIGH COURT OF MANIPUR

AT IMPHAL

NOTIFICATION

Dated, the 23rd February, 2018.

No.HCM/1/96/BENCH/1800-17 As directed, it is hereby informed to all the learned counsel and concerned parties that the **Division Bench consisting of Hon'ble Acting Chief Justice and Hon'ble Mr. Justice Kh Nobin Singh** and the **Single Bench** of the **Hon'ble Acting Chief Justice** will sit in **Court Room No. 1** instead of **Court Room No. 2**.

Sd/-
(R.K. Memcha Devi)
REGISTRAR

Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar (Admin), High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
11. The P.S. to Registrar General, High Court of Manipur.
12. The System Analyst, High Court of Manipur for uploading the same to the official website.
13. All the Superintendents, High Court of Manipur.
14. The Court Masters, High Court of Manipur.
15. Guard File/Order Book/Concerned file.
16. Notice Board.
17. Concerned file.

} For kind information and circulation to the learned members


(R.K. Memcha Devi)
REGISTRAR